

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3020
ANSWERED ON:15.03.2011
MISUSE OF CWG ACCOMMODATION
Bundela Shri Jeetendra Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether accommodation was provided by the Government to the participants of the Commonwealth Games (CWG);
- (b) if so, whether there are reports / complaints of occupation of such premises by unauthorised persons in lieu of the participants;
- (c) if so, the details thereof and the reaction of the Government thereto; and
- (d) the action taken by the Government thereon in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

- (a) The Organizing Committee (OC) ,Commonwealth Games 2010 provided accommodation to the athletes; team officials; CGF Officials, Observers; National Technical Officials ; Anti Doping Officials etc. at the Games Village; Ashok / Samrat Hotels and DDA Flats, Vasant Kunj.
- (b) OC has informed that unauthorized persons were not given any accommodation.
- (c) & (d): Do not arise in view of reply given at (b) above.